Kumari Annie Mascarene: May I know, Sir, what steps Government have taken to check constant derailments and accidents?

Shri Alagesan: All possible steps are being taken.

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*988. Shri Shivananjappa: Will the Minister of Communications be pleased to state:

- (a) the procedure of selection of officers in the higher administrative and technical posts in the factory and establishment side of the Indian Telephone Industries Ltd, Bangalore; and
- (b) whether there are any rules to guide the selection and to judge the suitability or otherwise of candidates for such posts?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) A statement is laid on the Table of the House. [See Appendix V, annexure No. 13]

(b) Selection is ordinarily made on the basis of psychological and theoretical tests and an interview. The selected candidates are then subjected to a further practical test.

Shri Shivananjappa: May I know, Sir, how many Mysoreans are working in the higher administrative and technical posts in this factory?

Mr. Deputy-Speaker: I won't allow such questions. Questions on territorial or communal basis ought not to be asked.

े श्री एम० एस० द्विबदी: में जानना चाहता हूं कि इस बंगलीर टैलीफोन के कार-स्नाने में सूबेबार कर्मचारियों की संस्था क्या है?

Mr. Deputy-Speaker: स्वेवार iS प्राविशियलवार | It is almost a question of the same nature.

Shri Thimmaiah: Is it a fact that some of the important positions are occupied by the closest relatives of the Managing Director of the factory?

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Shri Raj Bahadur: I repudiate that insinuation; so far as we are aware no closest relation of the Managing Director is employed.

Mr. Deputy-Speaker: Hon. Member must bring it to the notice of the Minister as to how the close relationship exists. Shri T. N. Singh.

Shri P. N. Rajabhoj rose-

Mr. Deputy-Speaker: Hon. Member, I am noticing is going on asking questions when other people have been asked to put questions. He will wait for his turn and I shall certainly call him, if he wants to put any question.

Shri T. N. Singh: May I know, Sir, whether Government have issued any instructions that relations of persons in authority should normally not be given preference or appointed?

Shri Raj Bahadur: That is a question which should be addressed to the Ministry of Home Affairs; Government servants are generally governed by rules and regulations framed by them.

Mr. Deputy-Speaker: As far as the hon. Minister is aware is there any rule that relations of persons in authority ought not to be appointed?

Shri Raj Bahadur: So far as I know there is no rule that relations should not be appointed. All appointments are made on the basis of efficiency and merit.

सरबार ए० एस० सहगल : क्या में यह जान सकता हूं कि जो पोस्ट्स, जगहें होती हैं, उन के लिये एडवरटाइजमेंट पूरे तौर से किया जाता है या नहीं ? यदि एडवर-टाइजमेंट किया जाता है तो क्या जो प्रान्तीय सरकारें हैं उन के पास भी वह भेजा जाता है या नहीं ?

श्री राज बहाब्र: ३०० रुपये से स्यादा जिन की तनस्वाह है उन के लिये ग्राल इंडिया बेसिस पर एडवरटाइजमेंट होता है । जिन जगहों की तनस्वाह २०० से ३०० रुपये तक है, उन का एडवरटाइजमेंट मद्रास, बम्बई घौर मध्य प्रदेश में होता है। भौर २०० रुपये से कम जिन की तनस्वाह है उन का लोकल प्रेस में एडवरटाइजमेंट होता है।

Oral Answers

Shri Jaipal Singh: May I seek a clarification on a ruling you gave a few seconds back? Some hon. Members asked something in regard to Mysoreans, on which you said you would not permit questions on communal lines.

Mr. Deputy-Speaker: That does not apply to Scheduled Tribes and Scheduled Castes.

Shri Jaipal Singh: I want a very clear ruling from you, Sir. Since according to the Constitution we have a right to demand information as to how many Scheduled Castes, how many scheduled tribes or how many backward classes are employed.

Mr. Deputy-Speaker: The hon. Member is begging the question. I have already said that in so far as the Constitution makes provision for the special welfare of Scheduled Castes and Scheduled Tribes. I have always allowed such questions and the Speaker has also been allowing them. But it has not been the practice to allow questions on a religious, communal or territorial basis. That is all my point.

भी पी० एन० राजभोज: मैं यह पूछना चाहता हूं मंत्री महोदय से कि वहां शिड्यूल्ड कास्ट के कितने झफसर मुक़र्रर किये गये हैं? ठीक से बताइये।

श्री **राज बहादुर**: इस की सूचना मेरे पास नहीं है।

Shri K. K. Basu: May I know whether the appointments are made on the basis of selection by an independent body like the Public Service Commission?

Shri Raj Bahadur: That information is contained in the statement that I have placed on the Table of the

House. I may repeat for the information of the hon. Member that selections to posts carrying a salary of more than Rs. 300 per month are made by the Board of Directors, Staff Sub-Committee and those below by the Managing Director with the assistance of a Staff Selection Committee.

श्री एस॰ एस॰ दिवेबी: प्रभी माननीय मंत्री महोदय ने पिछले एक पूरक प्रश्न के उत्तर में यह बताया कि कुछ जगहों का हिन्दुस्तान भर में एडवरटाइजमेंट होता है, कुछ का बंगलौर के श्रासपास होता है श्रीर कुछ का स्थानीय जगहों पर होता है। मैं जानना चाहता हूं कि जब यह टैलीफोन फैक्टरी पूरे भारतवर्ष के लिये है तो क्यों नहीं सब जगहों के लिये हिन्दुस्तान भर में एडवरटाइजमेंट किया जाता है ?

श्री राज बहादुर: मैं ने जो उत्तर दिया या उस का ग्राधार यह है कि जो छोटी जगहें हैं, जिन की तनख्वाह २०० से कम है, उन के बारे में हम यह ग्राशा नहीं करते कि दूर के लोग साउथ में जावेंगे। इसलिये वर्तमान में उन का विज्ञापन केवल ग्रासपास की जगहों में किया जाता है। १०० रुपये या ६० रुपये की तनख्वाह पाने वाले व्यक्ति वहां ही मिल जाते हैं भीर वे सस्ते रहते हैं, उन को ट्रांसफर भत्ता वगैरह देने में किफायत हो जाती हैं।

Shri Jaipal Singh: May I again seek Just now you another clarification? were pleased to say that you would not admit questions for territory-wise information. I humbly submit we have a right to know whether in a Government factory or service there is an even break-up. Supposing want to elicit information about particular factory, as to whether there is in it an overall distribution among the different provinces in the services? Will you permit that question or will you rule it out?

Mr. Deputy-Speaker: All right, I will consider that matter.